

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6218
ANSWERED ON:06.05.2003
TENDER MAFIA IN MCD
RAMSHETH THAKUR

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that tender mafia is active in MCD for doing a single work and getting payments more than once as reported in Rashtriya Sahara dated 25.4.2003;
- (b) if so, the facts of the case reported therein;
- (c) the names of the Departments involved in such cases;
- (d) whether the Government have made any investigation in this regard;
- (e) if so, the outcome thereof; and
- (f) the action taken against the officials held responsible for the same?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

(a) to (f): The report contained in the news-item is based on the observations made in audit report of the Municipal Chief Auditor. The Corporation has taken note of these observations which relate to the Maintenance Division of Civil Line Zone (Division-XII) of the Corporation and initiated a detailed investigation into the matter so that appropriate action under law is taken against the delinquents, if any.